

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CSA No.28/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Future Retail Limited

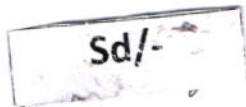
SECTION OF THE COMPANIES ACT: 230-232

ORDER

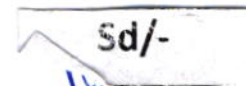
CSA No. 27/230-232/NCLT/MB/MAH/2018

CSA No. 28/230-232/NCLT/MB/MAH/2018

The Company Applications allowed

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)